NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 24/ND/2011 RT CP NO. 210/Chd/Hry/2017

Sat Narain Gupta and Anr.

...Petitioners

Versus.

D.R. Foods Ltd. & Ors.

...Respondents

Present:

Mr. Sat Narain Gupta, petitioner in person.

None for respondents.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the respondent-company is situated in the State of Haryana which falls within the jurisdiction of this Tribunal.

The matter be listed for hearing on 14.09.2017 along with connected CP No. 30/ND/2011/RT CP No. 212/Chd/Hry/2017. Notice be issued to learned counsel for the respondents by Speed Post for the said date.

(Justice R.P.Nagrath) Member (Judicial)

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